

**DIVISION BENCH**

**ITEM NO.128**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No.15/2023, IA No.126/2023 & IA No.127/2023  
IN CP (IB) No.504/ALD/2019**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 19<sup>th</sup> April, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

|                            |  |
|----------------------------|--|
| <b>NAME OF THE COMPANY</b> | <b>RENU BALA V/S SHREE BASANT OILS LIMITED</b> |
| <b>UNDER SECTION</b>       | <b>9 IBC (DISSOLVED)</b>                       |

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to 22<sup>nd</sup> May, 2024.

**-Sd-  
(Court Officer)**

**19<sup>th</sup> April, 2024**

*Avaneesh Kumar Singh  
(Stenographer)*